



2026:AHC:8553

HIGH COURT OF JUDICATURE AT ALLAHABAD
CRIMINAL MISC. BAIL APPLICATION No. - 24153 of 2024

Amit Kumar

.....Applicant(s)

Versus

State of U.P.

.....Opposite
Party(s)

Counsel for Applicant(s)	:	Rizwan Ahamad
Counsel for Opposite Party(s)	:	G.A.

Court No. - 68

HON'BLE ASHUTOSH SRIVASTAVA, J.

Shri Rizwan Ahmad, learned counsel for the applicant at the very out set submits that present bail application has been rendered infructuous and the same may be dismissed as infructuous.

Ordered accordingly.

(Ashutosh Srivastava,J.)

January 13, 2026
Ravi Prakash